NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP243/16	TP94/17	Hearing	433(e)	SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Whajerh

RAJESTIS.
ADVOCATE
8123976974

Petitioner

Counsel for petitioner is present. He is directed to comply the relevant provisions and rules framed under the I&B Code.

List it on 25.04.2017.

MEMBER (J)

MEMBER (T)